

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 686
ANSWERED ON 03/02/2026**

VIKSIT BHARAT-GUARANTEES FOR ROZGAR AND AJEEVIKA MISSION

686. Dr. Amol Ramsing Kolhe:

Shri Bhaskar Murlidhar Bhagare:

Prof. Varsha Eknath Gaikwad:

Shri Mohite Patil Dhairyasheel Rajsinh:

Smt. Supriya Sule:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that the Viksit Bharat-Guarantee for Rozgar and Aajeevika Mission (Gramin) Act, 2025 claims to be women-centric with special provisions for single women and women-headed households, if so, the details thereof;**
- (b) whether any assessment has been made of the actual participation of women beneficiaries under the Act in rural districts of Maharashtra, if so, the details thereof;**
- (c) whether the Government has identified barriers such as lack of awareness, digital access gaps, mobility constraints or delayed wage payments affecting women's participation in Maharashtra, if so, the details thereof;**
- (d) whether dedicated budgetary allocations, training support and monitoring mechanisms have been established to ensure effective implementation of women-centric provisions in Maharashtra, if so, the details thereof; and**
- (e) whether the Government proposes corrective measures to address shortcomings in reaching single women and women-headed households in Maharashtra and if so, the details thereof?**

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)

(a) to (e): The Viksit Bharat–Guarantee for Rozgar and Ajeevika Mission (Gramin) Act, 2025 is designed to be inclusive and empowering with several women-centric provisions to support women and women-headed households, including those in rural districts of Maharashtra. These provisions are as follows:

- 1. At least one-third participation of women is mandatory, with special focus on women-headed households and single women through special job cards.**
- 2. As per the Para 6 of Schedule I of the Act, individual asset shall be prioritized for women-headed households.**
- 3. The Act prioritises creation of livelihood related infrastructure i.e. SHG buildings, work sheds, training and skill centres, compost and vermi-compost units, nurseries, livestock shelters, fisheries infrastructure, storage facilities, rural haats etc. These productive assets directly strengthen women and SHGs.**
- 4. A distinct Schedule of Rates for women to facilitate their productive involvement.**
- 5. Crèche facilities to be provided at worksites where five or more children under five years accompany working women.**
- 6. Women will also be encouraged to take up the role of Mates, supervising works, ensuring quality and maintaining transparency.**
- 7. Their role is further strengthened through active participation in social audits, where women help ensure that work is done properly and payments reach on time.**
- 8. In addition to the above, one-third representation of women is mandatory in the Central Rojgar Guarantee Council and the State Rojgar Guarantee Councils to be constituted under the Act.**
- 9. The Grievance redressal mechanisms shall address the grievances related to applicants, which include; discrimination, harassment or violation of worker rights, including women and vulnerable groups.**

Participation of women in the State of Maharashtra under Mahatma Gandhi NREGS is over 45% in the current FY 2025-26.
